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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.M.C. 2050/2021**

CHARU SONEJA

..... Petitioner

Through Mr. K. K. Manan, Senior Advocate
with Ms. Udit Bali and Ms. Komal
Vashisht, Advocates

versus

STATE (NCT OF DELHI) AND ORS

..... Respondents

Through Ms. Kusum Dhalla, APP for the State
with SI Rajani

+ **W.P.(CRL) 1653/2021 & CRL.M.A. 13715/2021**

CHARU SONEJA

..... Petitioner

Through Mr. K. K. Manan, Senior Advocate
with Ms. Udit Bali and Ms. Komal
Vashisht, Advocates

versus

STATE (NCT OF DELHI) AND ORS

..... Respondents

Through Mr. Piyush Singhal, Advocate for Mr.
Ashish Aggarwal, ASC for the State
and SI Rajani

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER

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20.09.2021

1. The charge-sheet has yet not been filed.
2. List on 30.09.2021.

SUBRAMONIUM PRASAD, J

SEPTEMBER 20, 2021

Rahul